

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

6.C.P. 1841/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.01.2020**

NAME OF THE PARTIES: Mukesh Jain &Ors

v/s.

Vovid Solutions Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 12.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)